

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQ's): DELHI

ORDER

In view of official exigency, following posting & transfer of Drivers are made with immediate effect :-

SN	Name of the driver & EC	From	To
1	Sh. Sanjeev Kumar Sharma, S/o Late Sh. Mehar Chand, EC: 10026/94052727	Office of the Principal Judge (HQ/HOD) Family Courts, Dwarka, New Delhi (on Diverted capacity)	Pool Car Section, Karkardooma Courts, Delhi (to be attached with Sh. Sanjay Sharma-I, Ld. Principal District & Sessions Judge (Shahdara) Karkardooma Courts, Delhi)
2	Sh. Rajender Prasad Sharma, S/o Sh. Chittar Mal Sharma, EC: 10071/62387377	Office of the Principal Judge (HQ/HOD) Family Courts, Dwarka, New Delhi (on Diverted capacity)	Pool Car Section, Karkardooma Courts, Delhi (to be attached with Sh. Sanjay Sharma-I, Ld. Principal District & Sessions Judge (Shahdara) Karkardooma Courts, Delhi)

Note :-

- (a) Non-compliance of the abovesaid transfer/posting order or immediately proceeding on leave shall be viewed seriously & considered as deliberate insubordination and the erring official will be liable for suitable disciplinary action as per rules.
- (b) The abovesaid drivers are directed to takeover and handover the charge of vehicle(s) (if any) of their respective vehicle(s) and join their respective place of posting immediately.

This issues with the approval of Ld. Principal District & Sessions Judge (Hqs), Delhi. (OFFICIATING)

(Naresh Kumar Laka)

Office-in-Charge, Pool Car Section,
Tis Hazari Courts, Delhi.

No. 57286-57302

/Pool Cars/T&P/THC/2025

Dated 14 AUG 2025

Copy forwarded for information and necessary action to:-

1. The PS to Ld. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
2. The PS to Ld. Principal District & Sessions Judge (Shahdara), Karkardooma Courts, Delhi.
3. The PS to Ld. Principal Judge (HQ), Family Courts, New Delhi.
4. The A.O., Accounts Branch, District Courts (Central/Shahdara), Tis Hazari, Karkardooma, Delhi.
5. Personal File Admin. Branch III, (Central/Shahdara), Tis Hazari, Karkardooma, Delhi.
6. Dealing Assistant (Leave, ACR seat, Service book seat), Admn. III & Layer Seat for uploading the order (Central District)
7. The Dealing Asst., Website Committee, THC with the direction to upload the order on the "Employees Corner" (on website).
8. The Branch Incharge, Administration Branch, Family Court (HQ), Dwarka, New Delhi.
9. The Branch Incharge, Pool Car Section, Karkardooma, Delhi.
10. The Drivers concerned with the directions to comply with the order and handover & takeover the charge of respective vehicle(s) if any.

Office-in-Charge, Pool Car Section,
Tis Hazari Courts, Delhi